

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PK GLOBAL POWER PRIVATE LIMITED

CRGO Lamination, Repairing of Power & Distribution Transformer, Transformer Distribution, Power Transformer)

At Plot No. 6-B/D and 7/5, H Sector Govindpura Industrial Area, Bhopal, Madhya Pradesh, India, 462023

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PK GLOBAL POWER PRIVATE LIMITED U29300MP2016PTC040932
2.	Address of the registered office	Plot No.7/5, H Sector Govindpura Industrial Area, Bhopal, Bhopal, Madhya Pradesh, India, 462023.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Plot No. 6-B/D and Plot No.7/5, H Sector Govindpura Industrial Area, Bhopal, Madhya Pradesh, India, 462023
5.	Installed capacity of main products/services	Not available with RP
6.	Quantity and value of main products/ services sold in last financial year	NA, unit closed
7.	Number of employees/ workmen	As Per Information available no employees / No workmen at the commencement of CIRP Process
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by sending email to email id Cirppkg@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email to email id Cirppkg@outlook.com
10.	Last date for receipt of expression of interest	07.06.2025 (15 days from issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	17.06.2025(within 10 days from last date of EOI receipt)
12.	Last date for submission of objections to provisional list	22.06.2025 (for 5 days from provisional list)
13.	Date of issue of final list of prospective resolution applicants	02.07.2025(within10 days of objection)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.07.2025(Within 5 days of issue of final list)
15.	Last date for submission of resolution plans	06.08.2025(Atleast 30 days from issue of RFRP)
16.	Process email id to submit Expression of Interest	cirppkg@outlook.com
17.	Details of Corporate Debtor Registration Status as MSME	Yes , Udyog Aadhaar Memorandum UAM No. MP10B0005827



Teena Saraswat Pandey
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IBBI/IPA-001/IP-P00652/2017-18/11126
387F 114 Scheme Part 1
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For PK GLOBAL POWER PRIVATE LIMITED
23.05.2025 and Indore